

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
CUSTOMS APPEAL BRANCH

Dated: 20/06/2016

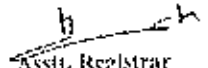
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70270/2016-CUADB dated 01/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appral	Name and Address of Appellant
1	ST/MISC/70226/2016 ST/52582/2015	Commissioner of CUSTOMS(PREVENTIVE)-Lucknow HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN...SECTOR-H, ALIGANJ,LUCKNOW, UTTAR PRADESH
		Name and Address of Respondent
2		DINESH CHANDRA AGARWAL S/O LATE MUKUT BEHARI LAL AGRAWAL R/O MUKUT COMPLEX, REEKABGANI, FAIZABAD,, UTTAR PRADESH

Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Delhi

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 15/12-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Ison Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

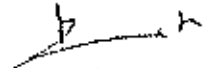
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH : ALLAHABAD

COURT No. I

ST/Misc/70226/2016

APPEAL No.ST/52582/15(DB)

(Arising out of Order-in-Appeal No. 78-79/ST/APPL-LKO/LKO/2015
dated 04/03/2015 passed by Commissioner of Central Excise & Customs
(Appeals), Lucknow)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether It would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Central Excise, Lucknow

Appellant

Vs.

Shri Dinesh Chandra Agarwal & another

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)

for Appellant

None

for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 01/06/2016
Date of Decision : 01/06/2016

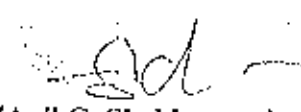


Final ORDER NO. 79270/2016

Per: Anil Choudhary

Heard the learned A.R. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No. ST/Misc/70226/16, without entering into merits. M.A. stands disposed of.

(Dictated in Court)


(Anil G. Shakkarwar)
Member (Technical)


(Anil Choudhary)
Member (Judicial)
member (technical)

akp

प्रमाणित प्रति / Certified True Copy
B-8.7
सहायक रजिस्ट्रार / Asstt. Registrar
श्रीमान/श्रीमती, वसुधैव कुटुम्बकम् (एन सी ई आर)
अधीन आदेशिका / (C.B.S.E.A.T.)
38, एन. सी. मार्ग, एन सी ई आर-211001
38, M. G. MARG, ALLAHABAD-211001

